

**2023**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**No. 5175-A**

**Dated, Calcutta, the 17<sup>th</sup> August, 2023**

**From :** **Sri Biswarup Bandyopadhyay,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To :** **(1) All the District Judges of West Bengal,**  
**Including Andaman & Nicobar Islands.**  
**(2) The Chief Judge, City Sessions Court, Calcutta,**  
**(3) The Chief Judge, Presidency Small Causes Court, Calcutta**

**Sub:** ***Direction for the eligible 117 (one hundred seventeen) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/Judicial Magistrate coming under the zone of consideration in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2022.***

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 7946-RG dated 17.08.2023, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers posted in your Judgeship to upload the requisite **10 copies (5 Civil & 5 Criminal) of their contested Judgements**, delivered during the relevant year i.e. 2021-2022 in the PIS Portal (under Promotion Tab) of the Hon'ble Court latest by **31.08.2023 (4.45 pm) positively** for the purpose of evaluation in the selection process. If Judgements of current year are not available, Judgement delivered during previous posting may alternatively be uploaded for the purpose.

The participating officers may also be informed that a guide for uploading judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> which may be consulted with prior to uploading their judgments.

Yours faithfully,

**Sd/-**

**Registrar (Judicial Service)**

**2023**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**  
**NOTIFICATION**

**No. 7946-RG**

**The 17<sup>th</sup> August, 2023**

In continuation of the Hon'ble Court's earlier Notification bearing no. 714-R (JS), dated 04.02.2023, it is further notified for general information of all concerned that the following 117 (one hundred seventeen) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate, duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/CJM/ACJM for the year 2022.

The eligible Judicial Officers are hereby directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2021-2022 in the PIS Portal (under Promotion Tab) of the Hon'ble Court latest by **31.08.2023 (4.45 p.m.)**, positively. If Judgments of current year are not available, Judgment delivered during previous posting may alternatively be uploaded.

A guide for uploading the Judgments is also available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> that may be consulted with by the participating officers prior to uploading the requisite judgments.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Alakananda Sarkar	Judicial Magistrate, 3 <sup>rd</sup> Court, Siliguri, Darjeeling
2.	Sri Indranil Ray	Judicial Magistrate-cum- Civil Judge (Junior Division), Campbell Bay, A & N Islands
3.	Sri Prosenjit Bose	Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Coochbehar
4.	Smt. Nita Sarkar	Judicial Magistrate, 4 <sup>th</sup> Court, Serampore, Hooghly
5.	Sri Jyotirmoy Bhattacharjee	Judicial Magistrate, 2 <sup>nd</sup> Court, Suri, Birbhum
6.	Sri Kuntal Chatterjee	Metropolitan Magistrate, 13 <sup>th</sup> Court, Calcutta
7.	Sri Pradip Bandyopadhyay	Registrar, PSC Court, Calcutta
8.	Sri Sumitava Ghosh	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Barasat, North 24-Parganas
9.	Smt. Juin Dutta	Metropolitan Magistrate, 22 <sup>nd</sup> Court, Calcutta
10.	Sri Rupendra Nath Bose	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sealdah, South 24-Parganas
11.	Smt. Arpita Hira	Judicial Magistrate, Islampur, Uttar Dinajpur u.o.t as Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Paschim Medinipur
12.	Smt. Stotri Saha	Civil Judge (Junior Division), 5 <sup>th</sup> Court, Sadar, Howrah
13.	Sri Sourav Subba	Judicial Magistrate, 2 <sup>nd</sup> Court, Dinhata, Coochbehar
14.	Smt. Tamali Ghosh	Civil Judge (Junior Division), 4 <sup>th</sup> Court, Alipore, South 24-Parganas
15.	Sri Indraneel Chakraborty	Judicial Magistrate, 2 <sup>nd</sup> Court, Raghunathpur, Purulia
16.	Sri Jayanta Bhattacharya	Principal Magistrate, Juvenile Justice Board, Calcutta
17.	Smt. Sremoyee Chakraborty	Judicial Magistrate, 2 <sup>nd</sup> Court, Ranaghat, Nadia
18.	Sri Debasish Barman	Judicial Magistrate, Raghunathpur, Purulia
19.	Sri Tashi Phuntsok	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Sadar, Howrah
20.	Smt. Anusha Lama	Civil Judge (Junior Division), Raghunathpur, Purulia
21.	Smt. Chirasree Banerjee	Judicial Magistrate, 5 <sup>th</sup> Court, Sadar, Purba Bardhaman
22.	Sri Debasish Banerjee	Judicial Magistrate, 1 <sup>st</sup> Addl. Court, Basirhat, North 24-Parganas
23.	Sri Saurav Dey	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Jangipur, Murshidabad
24.	Sri Nilanjan Paladhi	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Bolpur, Birbhum
25.	Smt. Khaleda Mannan	Judicial Magistrate, Gangarampur at Buniadpur, Dakshin Dinajpur
26.	Sm. Keya Sarkar	Principal Magistrate, Juvenile Justice Board, Nadia
27.	Sri Soumyajit Bhattacharjee	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sadar, Bankura
28.	Sri Somnath Das	Judicial Magistrate, Bidhannagar, North 24-Parganas
29.	Mr. Shahid Parvej	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur
30.	Sri Reejit Kumar Gayen	Principal Magistrate, Juvenile Justice Board, Murshidabad

31.	<b>Sm. Namrata Singh</b>	Metropolitan Magistrate, 5 <sup>th</sup> Court, Calcutta
32.	<b>Smt. Shivi Srivastava</b>	Judicial Magistrate, Bongaon, North 24-Parganas
33.	<b>Smt. Dibyasree Das</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhliganj, Coochbehar
34.	<b>Smt. Soroshi Goswami</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Sadar, Howrah
35.	<b>Smt. Krishnakoli Mukherjee</b>	Judicial Magistrate-cum- Civil Judge (Junior Division), 1 <sup>st</sup> Court, Port Blair , A & N Islands
36.	<b>Smt. Chandrani Chakraborty</b>	Metropolitan Magistrate, 20 <sup>th</sup> Court, Calcutta
37.	<b>Sri Arijit Mandal – I</b>	Civil Judge (Junior Division), 6 <sup>th</sup> Court, Sadar, Howrah
38.	<b>Sri Kingshuk Sadhukhan</b>	Civil Judge (Junior Division), Addl. Court, Lalbagh, Murshidabad
39.	<b>Sri Debabrata Biswas</b>	Judicial Magistrate-cum-Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Port Blair, Andaman & Nicobar Islands
40.	<b>Mr. Shrinivas Prasad Shah</b>	Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta
41.	<b>Smt. Monila Bhutia</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Coochbehar
42.	<b>Smt. Tsering Choden</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Purulia
43.	<b>Shri Abhishek Manna</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Asansol, Paschim Bardhaman
44.	<b>Shri Nilanjan Maulik</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Barrackpore, North 24-Parganas u.o.t as Judicial Magistrate, 2 <sup>nd</sup> Court, Berhampore, Murshidabad
45.	<b>Smt. Jayasri Dey</b>	Civil Judge (Junior Division), Addl. Court, Berhampore, Murshidabad
46.	<b>Shri Prajjwal Ghosh</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Suri, Birbhum
47.	<b>Smt. Saptabarna Sengupta</b>	Judicial Magistrate, Addl. Court, Chinsurah, Hooghly
48.	<b>Smt. Pratima Shukla</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Addl. Court, Alipore, South 24-Parganas
49.	<b>Smt. Bejoyita De</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Diamond Harbour, South 24-Parganas
50.	<b>Shri Arghya Acharya</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Berhampore, Murshidabad
51.	<b>Smt. Sharmistha Ghosh-III</b>	Metropolitan Magistrate, 16 <sup>th</sup> Court, Calcutta
52.	<b>Smt. Annu Gupta</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Kandi, Murshidabad
53.	<b>Smt. Dalia Bhattacharya</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Alipore, South 24-Parganas
54.	<b>Smt. Himanshi</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Siliguri, Darjeeling
55.	<b>Shri Prem Prakash Chaturvedi</b>	Civil Judge (Junior Division), Khatra, Bankura
56.	<b>Smt. Archita Sen</b>	Civil Judge (Junior Division), Sadar, Coochbehar
57.	<b>Smt. Dewyani Rai</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sealdah, South 24-Parganas
58.	<b>Shri Dhruvajyoti Bhattacharyya</b>	Civil Judge (Junior Division), Bidhannagar, North 24-Parganas
59.	<b>Shri Vikramjit Sen</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Garbeta, Paschim Medinipur
60.	<b>Smt. Amrapali Chakraborty</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Diamond Harbour, South 24-Parganas
61.	<b>Ms. Quadira Sultana</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Raigunj, Uttar Dinajpur
62.	<b>Shri Shivam Mishra</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Krishnagar, Nadia u.o.t as Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Sadar, Paschim Medinipur
63.	<b>Shri Arnab Roy Chowdhury</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mayabunder, Andaman & Nicobar Islands
64.	<b>Shri Aneek Banerjee</b>	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta u.o.t as Civil Judge (Junior Division), Sadar, Purulia
65.	<b>Smt. Sreeparna Routh</b>	Metropolitan Magistrate, 6 <sup>th</sup> Court, Calcutta
66.	<b>Sri Prantik Ranjan Bose</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Asansol, Paschim Bardhaman u.o.t as Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Howrah
67.	<b>Smt. Sarmistha Bose</b> (Surname being changed)	Judicial Magistrate, 3 <sup>rd</sup> Court, Sadar, Howrah
68.	<b>Shri Nirmam Thapa</b>	Civil Judge (Junior Division), Dantan, Paschim Medinipur u.o.t as Judicial Magistrate, 3 <sup>rd</sup> Court, Alipore, South 24-Parganas
69.	<b>Shri Banibrata Datta</b>	Judicial Magistrate, Kharagpur, Paschim Medinipur
70.	<b>Shri Rajarshi Mukherjee</b>	Civil Judge (Junior Division), Addl. Court, Jangipur, Murshidabad
71.	<b>Smt. Nilanjana Banerjee</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Serampore, Hooghly
72.	<b>Sk. Mohammed Arif Hasan</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Howrah u.o.t as Civil Judge (Junior Division)- cum- Judicial Magistrate, Kurseong, Darjeeling
73.	<b>Shri Amartya Chakraborty</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Sealdah, South 24-Parganas
74.	<b>Mohammed Arif Nawab</b>	Civil Judge (Junior Division), Amta, Howrah u.o.t as Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Malda e
75.	<b>Shri Joydeep Bhattacharya</b>	Principal Magistrate, Juvenile Justice Board, Birbhum
76.	<b>Smt. Soma Das</b>	Principal Magistrate, Juvenile Justice Board, Coochbehar u.o.t as Civil Judge (Junior Division), 1 <sup>st</sup> Addl. Court, Contai, Purba Medinipur

77.	<b>Shri Sourav Hazra</b>	Metropolitan Magistrate, 11 <sup>th</sup> Court, Calcutta
78.	<b>Smt. Swati Maulik</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Barrackpore, North 24-Parganas u.o.t as Civil Judge (Junior Division), 1 <sup>st</sup> Court, Berhampore, Murshidabad
79.	<b>Smt. Aparna Chatterjee</b>	Principal Magistrate, Juvenile Justice Board, Darjeeling
80.	<b>Ms. Ruth Preya Khaiba</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Jalpaiguri
81.	<b>Shri Arko Dev Mukherjee</b>	Civil Judge (Junior Division), Raiganj, Uttar Dinajpur
82.	<b>Smt. Tanusree Roy</b>	Judicial Magistrate-cum-Civil Judge (Junior Division), Gorubathan, Kalimpong
83.	<b>Ms. Shabana Parveen</b>	Civil Judge (Junior Division), Suri, Birbhum u.o.t as Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Coochbehar
84.	<b>Smt. Deepti Chanda</b>	Civil Judge (Junior Division), , 2 <sup>nd</sup> Court, Sadar, Purba Bardhaman
85.	<b>Shri Souvik Ghosh</b>	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta
86.	<b>Shri Chandan Pramanik</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Bishnupur, Bankura
87.	<b>Shri Manojit Sarkar</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Uluberia, Howrah
88.	<b>Shri Tanumoy Karmakar</b>	Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta
89.	<b>Smt. Bidushi Tshering Lepcha</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Krishnagar, Nadia
90.	<b>Shri Suman Das</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Serampore, Hooghly u.o.t as Civil Judge (Junior Division), 1 <sup>st</sup> Court, Lalbagh, Murshidabad
91.	<b>Md Zafar Parwej</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Jalpaiguri
92.	<b>Shri Dhritiman Mondal</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sealdah, South 24-Parganas u.o.t as Civil Judge (Junior Division), Addl. Court-cum-Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Purulia
93.	<b>Shri Himadri Kumar Nath</b>	Metropolitan Magistrate, 19 <sup>th</sup> Court, Calcutta
94.	<b>Shri Sourav Adak</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Sadar, Purulia
95.	<b>Smt. Keya Bala</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Rampurhat, Birbhum
96.	<b>Shri Niladri Kumar Nath</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Berhampore, Murshidabad
97.	<b>Ms. Sabilaa Rahaman</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Berhampore, Murshidabad u.o.t as Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sealdah, South 24-Parganas
98.	<b>Shri Uttam Das</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Diamond Harbour, South 24-Parganas
99.	<b>Shri Abhijeet Pakhrin</b>	Civil Judge (Junior Division), Tehatta, Nadia
100.	<b>Mr. Arif Ahmed</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Dubrajpur, Birbhum
101.	<b>Shri Amir Lohar</b>	Metropolitan Magistrate, 8 <sup>th</sup> Court, Calcutta
102.	<b>Smt. Anita Tamang</b>	Registrar-cum-Metropolitan Magistrate, 7 <sup>th</sup> Court, Calcutta
103.	<b>Shri Atin Malik</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Contai, Purba Medinipur
104.	<b>Shri Pranay Subba</b>	Metropolitan Magistrate, 12 <sup>th</sup> Court, Calcutta
105.	<b>Mr. Sultan Mamud</b>	Principal Magistrate, Juvenile Justice Board, Malda
106.	<b>Mr. Aminur Rahaman</b>	Civil Judge (Junior Division), Sadar, Jalpaiguri
107.	<b>Sri Saikat Sarkar</b>	Judicial Magistrate, Kandi, Murshidabad
108.	<b>Sri Balaram Hazra</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Uluberia, Howrah
109.	<b>Smt. Sayani Mukherjee</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Katwa, Purba Bardhaman
110.	<b>Smt. Sreejita Chatterjee</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Chandernagore, Hooghly
111.	<b>Smt. Reshmi Das</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Sadar, Howrah
112.	<b>Sri Arvind Gourisaria</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Purba Bardhaman
113.	<b>Smt. Arpita Ghosh-II</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Sadar, Paschim Medinipur
114.	<b>Smt. Taniya Sarkar</b>	Judicial Magistrate, Addl. Court, Lalbagh, Murshidabad
115.	<b>Sri Sourav Roy</b>	Municipal Magistrate, 3 <sup>rd</sup> Court, Calcutta
116.	<b>Smt. Poonam Singhi</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Sealdah, South 24-Parganas
117.	<b>Md. Tarik Ferdaus</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Howrah

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

**Sd/-**  
**Registrar General-cum-**  
**Secretary, Selection Board**